

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 4th October, 2018

No. HC.VII-167 (Pt.-IV)/2014/5790/A : Smti Munmun B. Sarma, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur is ***exempted*** from attending the 'Course on Wildlife Crime and Forensic Science', scheduled to be held from **8th to 11th Oct., 2018** at the LNJNI National Institute of Criminology and Forensic Science, Delhi.

No. HC.VII-167 (Pt.-IV)/2014/5791/A : Hon'ble the High Court has been pleased to ***nominate*** Md. Nur Ahmed Laskar, Civil Judge & Asstt. Sessions Judge, Karimganj to participate in the 'Course on Wildlife Crime and Forensic Science', scheduled to be held from **8th to 11th Oct., 2018** at the LNJNI National Institute of Criminology and Forensic Science, Delhi.

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/5792 - 5802/A dated 04.10.2018

Copy forwarded for information and necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi.

Md. Nur Ahmed Laskar is nominated in place of Smti Munmun B. Sarma, keeping in view your request vide WT message, dated 14.09.2018, to nominate another officer of same rank, if the officer nominated is unable to attend. The contact details of Md. Nur Ahmed Laskar is given below:

Sl. No.	Name & Designation	Contact Details
1.	Md. Nur Ahmed Laskar, Civil Judge & Asstt. Sessions Judge, Karimganj (Assam)	Mob. No. 094352-19635 e-mail id; nurayesha@rediffmail.com

2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-IV)/2014/4925/A, dated 27th August, 2018)

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

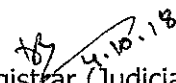
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Sonitpur, Tezpur / Karimganj. *He is requested to inform the concerned officer of his District accordingly.*
7. Smti Munmun B. Sarma, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
8. Md. Nur Ahmed Laskar, Civil Judge & Asstt. Sessions Judge, Karimganj

The nominated officer is advised to visit the website <www.nicfs.gov.in> from time to time to get information about the course. Limited hostel accommodation on single occupancy basis is provided on first-come-first served basis. As the hostel accommodation is limited, officers nominated for the courses are encouraged to make their own arrangement of accommodation, if possible. Details can be ascertained from Hostel Warden, Telefax 011-27525083. No family accommodation will be provided to the participants.

The nominated officer is requested to bring a presentation of 10 minutes on any interesting work done by him relevant to the Training Course. He is requested to go through the Joining Instructions available on the aforesaid website.

9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
11. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)